

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : TIS HAZARI
COURTS : DELHI**

ORDER

Consequent upon repatriation of Sh. Harkesh Kumar, Chowkidar, E.C. 92057/91907217 S/o Sh. Bihari Lal from Delhi Judicial Academy, Sector-14, Dwarka, New Delhi-110078 vide Order dated 27.10.2022, the official has joined his duty on 28.10.2022 (F/N) as Chwokidar in the Office Pool, Administration Branch - III (Central District), Tis Hazari Courts, Delhi.

Hence, Sh. Harkesh Kumar, Chowkidar, E.C. 92057/91907217 S/o Sh. Bihari Lal is hereby taken on strength/pay roll of this office w.e.f. 28.10.2022 (F/N).

GIRISH KATHPALIA
11.11.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
DELHI

No. 84946 -961 Admn.III/P&T/2022

Dated, Delhi the 09 NOV 2022

- Copy forwarded for information & necessary action to
1. The P.S. to Ld. Principal District & Sessions Judge (HQs) Delhi.
 2. The DDO/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
 3. The Administrative Officer (J), Admin.-III, Central District, Tis Hazari Courts, Delhi
 4. The PAO-VI, Tis Hazari Courts, Delhi (through concerned Accounts Branch).
 5. Official concerned.
 6. Dealing Official, Personal File, ACR/Leave/Layers Seat/Service Book/Posting & Transfer Central District Tis Hazari Courts, Delhi.
 7. The Website Committee English / Hindi, Tis Hazari Courts, Delhi.

Anju Bala
11.11.22

(Anju Bala)
Branch Incharge,
Administration Branch-III,
Tis Hazari Courts, Delhi

